

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3481
ANSWERED ON:20.08.2004
REMITTANCE OF DUES BY TRAVEL AGENTS
Mahato Shri Bir Sing;Singh Shri Brij Bhushan Sharan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether failure of Indian Airlines to ensure proper and timely remittance of dues has resulted in a blockage of huge amount which runs into several crores of rupees with the Travel Agents authorised by the I.A.;
- (b) if so, the details thereof as on date; and
- (c) the steps taken to recover the outstanding dues?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): The total amount recoverable from defaulting agents as on 31st March, 2004 is Rs. 6.12 crores. A statement showing details including latest status of recovery action is annexed.

(c): Indian Airlines has laid down comprehensive guidelines in respect of appointment of sales agents, payment procedure, insurance of ticket stock etc. to safeguard its financial interest. The bank guarantee is obtained wherever required, payment is strictly monitored and recently a credit risk insurance coverage is also obtained. Indian Airlines has taken a credit risk insurance Policy to cover the losses due to payment defaults of domestic agents in respect of domestic sales w.e.f. May, 2002. Accordingly, in case of default covered under the said insurance Policy the amount is claimed and recovered from insurers.

Indian Airlines has taken various steps to liquidate the dues such as invoking of bank guarantee, initiating legal proceedings, taking up with IAA/IATA-BSP, lodging insurance claim under credit risk insurance policy etc.

ANNEXURE

Statement of dues recoverable from the defaulting agents as on 31st March'2004

Sl.No. Name of the Agency Amount Period of Remarks
Outst- Outstanding
anding
(Rs. Lacs)

1	Menaka. Travels, Hyderabad	12.06	1992-93	Decree obtained in favour of IC
2	Silver Streak,Chennai	2.15	1995-96	Decree obtained in favour of IC
3	Sagar Travels,Chennai	1.64	1996-97	Write off action initiated
4	United Tours,Calicut	0.40	1997-98	Write qff action initiated
5	Travel Point,Hyderabad	12.38	1997-98	Decree obtained in favour of IC
6	Eastman Tours & Travels,Chennai	1.29	1998-99	Action for recover through T AAI initiated
7	Sagar Travels,Vizag	5.58	1998-99	Under legal proceeding I court case
8	Shibi Travels,Chennai	1.49	1998-99	Action for recover through T AAI initiated
9	Calicut Tours & Travels,Calicut	4.59	1999-2000	Under legal proceeding I court case
10	Palladium Travels, Bangalore	11.50	2000-01	Under legal proceeding I court case
11	Hemagiri Travels,Bangalore	42.09	2001-02	Under legal proceeding I court case
12	G.N.World Travel, Hyderabad	2.81	2001-02	IATA-pro rata settlement done being followed up
13	Sahina Travels, Calicut	23.70	2001-02	Claim with IA T A-BSP
14	Sujavi Travels, Bangalore	5.23	2001-02	Under legal proceeding I court case
15	Pentalpha travels, Calicut	4.26	2002-03	Claim with IA T A-BSP
16	Emperor Traveline, Coimbatore	7.88	2002-03	Claim with IATA-SSP
17	DSP Tour & Travels, Sangalore	1.74	2002-03	Settlement is expected by Sept`04
18	Fathima Travels	5.91	2003-04	Claim with Insurers
19	K R Tours N Travels	7.76	2003-04	Claim with Insurers
20	Tirur Sa-fiya Travels	0.65	2003-04	Claim with Insurers
21	R. K.Travel,N. Delhi	4.31	1991-92	Under legal proceeding I court case
22	Travel Mart,N.Delhi	5.55	1991-92	Under legal proceeding I court case
23	MAC Travel, Aligarh	7.75	1991-92	Under legal proceeding I court case
24	Razdan Travels	21.94	1993-94	Decree obtained in favour of IC
25	Shah Travel, Srinagar	14.04	1992-93	Under legal proceeding I court case
26	AS. Travels	3.91	1995-96	Under legal proceeding I court case

27 Winfield Travels 43.07 1997-98 Under legal proceeding / court case
 28 Blue Bird Travel, Srinagar 0.17 1998-99 Under legal proceeding / court case
 29 On Wheel Trav.els, Chandigarh 1.02 1998-99 Under legal proceeding / court case
 30 Tina World Travels 5.15 1998-99 Under legal proceeding / court case
 31 VPL Travels 10.61 2001-02 Bank Gurantee being invoked
 32 Aqua Travels, Delhi 18.65 2002-03 Claim with Insurers
 33 India Air Travels, Delhi 10.79 1997-98 Claim with Insurers
 34 Pooja Tours & Travels, Delhi 20.74 2002-03 Claim with Insurers
 35 Shikas Travels, Delhi 15.08 2002-03 Claim with Insurers
 36 World Veiw Tour & Travel, Delhi 9.54 2003-04 Claim with Insurers
 37 Entellus Tour & Travels, Jaipur 0.09 2003-04 Claim with Insurers
 38 Asha Travels, Jammu 0.01 1998-99 Under legal proceeding / court case
 39 Classic Tour & Travels, Faridabad 8.16 2002-03 Claim with Insurers
 40 Avadh Travel & Tour bureau, Luckno 13.09 2002-03 Bank Gurantee being invoked
 41 Aditya Yash Travels, Raipur 4.85 2001-02 Bank Gurantee being invoked
 42 Senior Travels, Mumbai 0.66 1994-95 Under legal proceeding I court case
 43 Real Value, Mumbai 25.36 1998-99 Under legal proceeding I court case
 44 Olympic Express, Mumbai 1.03 1998-99 Under legal proceeding I court case
 45 Ravi Travels, Pune 36.49 1998-99 Under legal proceeding I court case
 46 Newfly travels, Mumbai 4.77 2002-03 Under legal proceedings
 47 New Maharaja Travels, Baroda 8.12 2002-03 Under legal proceedings
 48 United Air Travels, Goa 6.42 2002-03 Under legal proceedings
 49 N T V Travels, Mumbai 1.17 2003-04 Claim with Insurers
 50 Phoenix Travels, Mumbai 11.40 2003-04 Claim with Insurers
 51 Wasco Trade, Nagpur 35.97 2003-04 Claim with Insurers
 52 Multipurpose Pvt. Ltd., Mumbai 6.58 2003-04 Claim with Insurers
 53 Y S International, Mumbai 15.75 2003-04 Claim with Insurers
 54 Piercy Exim Fin., Calcutta 11.49 2000-01 Under legal proceedings
 55 Travel Bureau, Kohima 4.85 1999-00 Under legal proceedings
 56 Asco Travels, Gauhati 5.20 1992-93 Decree obtained in favour of IC
 57 Ganesh Travels, Agartala 5.67 1993-94 Under legal proceedings
 58 Laxmi Travels, Agartala 7.60 1998-99 Under legal proceedings
 59 Mintri Transport, Kalimpong 7.74 1999-2000 Under legal proceedings
 60 Shah Travel, Kolkata 7.11 1999-2000 Under legal proceedings
 61 Continental Travels, Gauhati 0.21 2001-02 Recovery action being initiated
 62 Friends Travels, Gauhati 0.02 1992-93 Recovery action being initiated
 63 M S H Travels, Gauhati 0.34 1990-91 Recovery action being initiated
 64 Blue Bird Travel, Kolkatta 18.79 2003-04 Claim with Insurers
 65 Gemex travel. Kolkatta 2.61 2003-04 Claim with Insurers
 Indian air travel, Kolkata 13.28 2003-04 Since, realised

Total 612.24

IC - Indian Airlines
 TAAI - Travel Agents Association of India
 IATA BSP - IATA agency for Bank Settlement Plan